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Drought situation in the country

2946. SHRI DEVENDER GOUD T.: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the details of drought situation in the country;
- (b) how many Mandals/districts have been declared as drought affected, Statewise;
- (c) the details of financial and other assistance sought by States and help extended by Central Government, State-wise; and
- (d) the financial assistance, if released to any State under NDRF or SDRF, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI S.S. AHLUWALIA): (a) to (d) No memorandum has been received from any State regarding damages caused due to drought occurring in the Financial Year 2016-17. The State Government is primarily responsible for taking necessary relief measures in the wake of natural calamities including drought. For undertaking relief measures, funds are available with the State Government in the form of State Disaster Response Fund (SDRF). Additional financial assistance, over and above SDRF, is considered from National Disaster Response Fund (NDRF) for natural calamities of severe nature and is approved on the basis of Memorandum received from State Government, in accordance with established procedure.

The State-wise Central share of SDRF released during 2016-17 is given in the Statement.

Statement

Central Share Released in State Disaster Response Fund (SDRF) during Year 2016-17

(₹ in crores)

Sl. No.	State	2016-17
		1st Installment
1.	Andhra Pradesh	173.25
2.	Arunachal Pradesh	24.75
3.	Assam	217.35
4.	Bihar	184.50
5.	Chhattisgarh	94.875
6.	Goa	
7.	Gujarat	
8.	Haryana	
9.	Himachal Pradesh	111.60
10.	Jammu and Kashmir	
11.	Jharkhand	143.25
12.	Karnataka	108.75
13.	Kerala	
14.	Madhya Pradesh	345.375
15.	Maharashtra	583.875
16.	Manipur	9.00
17.	Meghalaya	11.25
18.	Mizoram	8.10
19.	Nagaland	4.5
20.	Odisha	294.375
21.	Punjab	153.375
22.	Rajasthan	434.25
23.	Sikkim	14.85
24.	Tamil Nadu	

Sl. No.	State	2016-17
25.	Telangana	108.00
26.	Tripura	14.85
27.	Uttar Pradesh	265.875
28.	Uttarakhand	99.00
29.	West Bengal	203.25
	Total	3608.25

Whitefly attack on crops

2947. SHRI SANJAY RAUT: SHRI ANIL DESAI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government is considering to set up a high level committee for monitoring and checking the spread of whitefly attack on crops, particularly on cotton in the country, if so, the details thereof, and
- (b) the steps Government is taking to prevent damage to the crops and advise growers to spray only recommended chemicals?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) The Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW) has constituted a committee under the Coordination of Additional Plant Protection Adviser, Directorate of Plant Protection, and Quarantine and Storage, for continuous monitoring of whitefly. The committee has the following term of References (TORs):

- (i) The committee will develop comprehensive advisories, which inter alia, include harmonising of all the advisories disseminated through various institutions.
- (ii) To ensure timely and regular dissemination of advisories through electronic, print and mobile platforms to stakeholders.
- (iii) The Committee will sensitize the State to undertake special drive to check supply of misbranded pesticides.
- (b) Regular advisories are disseminated by Directorate of Plant Protection, and Quarantine and Storage (DPPQ&S) to the States on efficacious management of pest/